GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS LOK SABHA

UNSTARRED QUESTION NO. 794 TO BE ANSWERED ON DECEMBER 04, 2025

PM SVANIDHI SCHEME IN ANDHRA PRADESH

NO. 794. SHRI Y S AVINASH REDDY:

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

- (a) the percentage of loans disbursed out of the total loans sanctioned to street vendors under PM SVANidhi scheme in Andhra Pradesh in comparison to sanctioned and average turnaround time for disbursement;
- (b) the interest-subvention and cashback support claims settled in Andhra Pradesh during the Financial Year 2024–25; and
- (c) the steps taken by the Government to address any state specific bottlenecks reported by lending institutions in Andhra Pradesh under the said scheme?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

(a) As on 19th November, 2025, 94.17% loans have been disbursed out of the total loans sanctioned to street vendors under PM SVANidhi scheme in Andhra Pradesh.

In Andhra Pradesh, average turnaround time for loan sanction and loan disbursement under the PM SVANidhi scheme is 20 days and 14 days respectively.

- (b) Interest subsidy claims amounting to ₹3.12 Cr. and cashback claims amounting to ₹6.11 Cr. were settled in Andhra Pradesh during the Financial Year 2024-25 under the scheme.
- (c) No specific bottlenecks have been reported by lending institutions in Andhra Pradesh under the PM SVANidhi scheme. However, regular review meetings are held with the States/UTs, ULBs and Lending Institutions and any concerns raised are promptly resolved.
